



HONB'LE DR. JUSTICE AKSHAYA KUMAR RATH

1. Name : Dr. Justice Akshaya Kumar Rath
2. Father's Name : Late Kshetramohan Rath
3. Mother's Name : Smt. Gouri Rath
4. Date of birth : 13.11.1957
5. Address (Permanent) : At/P.O-Jahanpur,
P.S./Dist-Jagatsinghpur
6. Educational Qualification :

1974 - Passed out High School Certificate Examination from
Somonath Bidyapitha, Jahanpur.

1976 - Completed I.Sc. from Stewart Science College, Cuttack.

1979 - Completed B.Com. from Ravenshaw College, Cuttack.

1982 - Completed L.L.B. from Madhusudan Law College, Cuttack.

1985 - Completed L.L.M. from Madhusudan Law College, Cuttack.

2005 - Awarded Ph.D in law by Utkal University on the topic "Supreme
Court of India- protector of human rights under the spectrum of
life and personal liberty – A critical study."
7. Odisha State Bar Council
Enrolment No. : 0-33/83
8. Date of Enrolment : 12.02.1983
9. Professional experience : Initially joined in the Chamber of Mr.
U.N.Sahoo, Advocate and practised in

trial courts and thereafter shifted to High Court of Orissa and joined in the chamber of Sri A.S. Naidu, who became a Judge of Orissa High Court.

Practised in constitutional civil and criminal matters in the High Court of Orissa.

Retainer for the Commissioner of Endowments, Orissa, Bhubaneswar.

Was counsel for UCO Bank, Union Bank of India, Oriental Bank of Commerce, Corporation Bank, Urban Cooperative Bank, Cuttack, National Insurance Company Ltd., New India Assurance Co. Ltd., Oriental Insurance Co. Ltd., United India Insurance Co. Ltd., Sriram General Insurance Co. Ltd., LIC of India, Utkal University, IIIT, Bhubaneswar, Board of Secondary Education, Orissa & National Aluminium Co. Ltd.

Was Addl. Standing Counsel (Central) for the Union of India from 1996 to 1999.

Was a part time Lecturer in Law in Madhusudan Law College, Cuttack from 1989 to 1996.

10. Elevated to Bench of Hon'ble High Court of Orissa on : 20.06.2013
